1	2	3	4	5	6
26.	Financing Energy Efficiency at SMEs	27-May-10		2.3	0.00
27.	Tech. Engr. Educ. Quality Improvement II	18-Mar10	31-Dec14	286.3	13.13
28.	Sustainable Urban Transport Project	10-Dec09	30-Nov14	105.2	7 <b>.</b> 26
29.	ILFCL	22-Sep09	30-Sep15	1195.0	2.99
30.	Power System Development V	22-Sep09	30-Jun15	1000.0	32.80
31.	Chiller Effcy-GEF	30-June-09	30-June-14	6 <b>.</b> 3	0.00
32.	Coal-Fired Generation Rehabilitation	18-June-09	30-Nov14	180.0	0.45
33.	Chiller Energy Efficiency — MP	9-June-09	30-June-14	1.0	0.00
34.	National VBD Control and Polio Eradic	31-July-08	31-Dec13	486.3	81.64
35.	Elementary Education (SSA-II)	15-May-08	30-Sep12	1327.4	252.45
36.	Power System Development IV	18-Mar08	31-July-14	1000.0	747.27
37.	Rampur Hydropower Project	13-Sep07	31-Mar13	400.0	153.73
38.	Stren India's Rural Credit Coops	26-June-07	30-June-12	601.2	301.21
39.	Vocational Training India	5-June-07	31-Dec12	285.8	117.27
40.	Third National HIV/AIDS Control	26-Apr07	30-Sep12	258.9	101.06

## Printing and circulation of fake Indian currency by Pakistan

2064. SHRI RAMA CHANDRA KHUNTIA: Will the Minister of FINANCE be pleased to state:

- (a) whether Government proposes to approach the Financial Action Task Force (FATF), an international body, against Pakistan's involvement in printing and circulation of fake Indian currency notes;
  - (b) if so, the details thereof; and
- (c) the fresh steps taken by Government to expose Pakistan before international agencies such as World Bank and IMF for its involvement in this crime?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI NAMO NARAIN MEENA):
(a) to (c) The Financial Action Task Force (FATF) is an Inter-Governmental body whose purpose is the development and promotion of policies, both at the national and international levels, to combat money laundering and terrorist financing.

India is a member of FATF and continues to work with other member countries to address issues relating to money laundering and financing of terrorism, including the issue of printing and circulation of counterfeit currency. India would support initiatives in FATF and other multilateral fora to address issues relating to printing and circulation of counterfeit currency.

## Rise in level of NPAs

2065. SHRI N. BALAGANGA: Will the Minister of FINANCE be pleased to state:

- (a) whether the NPAs of the Public and Private sector banks have increased during the last two years;
  - (b) if so, the details thereof along with the reasons therefor;
  - (c) whether the banks have written off a large part of their NPAs during this period;
  - (d) if so, the details thereof;
- (e) whether Government has any proposal to bring a legislation for the recovery of NPAs; and
- (f) if so, the details thereof and the time by which such a legislation would be introduced and other remedial measures taken by Government to contain the NPAs?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI NAMO NARAIN MEENA):
(a) and (b) The Gross Non-Performing Assets (GNPA) of Public Sector Banks and Private Sector Banks during the last two years is as follows:—

(Amount in Rs in crore)

	Gross NPAs at end March		Gross NPA Ratio (%) at end March	
	2009	2010	2009	2010
Public Sector Banks	45,918	59,924	2.01	2.19
Private Sector Banks	16,974	17,600	2.90	2.73

The increase in NPAs, in absolute terms, is broadly on account of the consolidated impact of business cyclicality, economic slowdown, delay in implementation of projects and consequent repeated restructuring of accounts by banks, credit growth across the banking industry during the last few years.

(c) and (d) Bank group-wise data on write-offs by banks during the last three financial years are as follows:—